# GOVERNMENT OF INDIA <br> MINISTRY OF HOUSING \& URBAN AFFAIRS <br> LOK SABHA <br> UNSTARRED QUESTION NO. 1768 <br> TO BE ANSWERED ON JULY 29, 2021 

MORATORIUMS ON BILLS/RENT

NO. 1768 DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of Housing \& Urban Affairs be pleased to state:
a) the number of States that have issued moratoriums on electricity bills, water bills and rent;
b) whether the National Urban Livelihood Mission (NULM) plan to revisit membership criteria of self-help groups to ensure that more women can access these loans and if so, the details thereof; and
c) whether BPL women have to form seventy percent of the members in a self help group currently and if so, the details thereof?

## ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)
(a)Matters concerning moratoriums lie under the jurisdiction of respective State/ UT, as Land \& collection of rent, water and taxes on the consumption or sale of electricity are specified in the State List of the Seventh Schedule.
(b)\& (c) Ministry of Housing and Urban Affairs is implementing a Centrally Sponsored Scheme named "Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM)" across the country, to reduce poverty and vulnerability of urban poor households on a sustainable basis, inter-alia, through building strong grassroots level institutions and providing financial assistance to individuals/ groups/ Self Help Groups (SHGs) for setting up gainful self-employment ventures or micro-enterprises. Further, financial assistance is provided to SHGs in the form of interest subvention at the rate over and above 7\% Rate of Interest (ROI) on the bank loans. An additional 3\% interest subvention is provided to all women SHGs on timely repayment of loans.

Under DAY-NULM, normally women SHGs are formed, in which at least $\mathbf{7 0 \%}$ of the members should be urban poor to qualify for funding support. Mission allows respective State/ UT to decide urban poor as per their own criteria.

